

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 24.04.2019**

**In the court of the Registrar**

**11:30 P.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1416 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Liberty House Group Pte. Ltd. Vs. The Committee of Creditor of Amtek Auto Ltd. & Anr.	Prachi Johri
<b>2.</b>	I.A. No. 1417 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Liberty House Group Pte. Ltd. Vs. Dinkar T. Venkatasubramanian & Anr.	Prachi Johri
<b>3.</b>	I.A. No. 1418 of 2019 in Comp. App. (AT) No. _ of 2019	Bharat Raut & Ors. Vs. Madhu Silica Pvt. Ltd. Ors.	Aaditya Pande

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**By Order**  
**-sd/-**

**Assistant Registrar**